

(b) whether the Union named Survey of India Karmachari Class IV Union, Dehradun, has been accorded recognition;

(c) whether there was any official enquiry about the condition of the union; and

(d) if so, what is the result of the enquiry?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) The following four Associations of employees in the Survey of India have been accorded recognition:

- (1) Survey of India Class II Service Association,
- (2) Survey of India Class III Service Association,
- (3) Surveyors' Associations,
- (4) Southern Circle Class IV Service Association.

(b) There is no statutory provision making recognition of this Union compulsory. The Union was informed that the Government were prepared to consider the question of according voluntary recognition to it, provided outsiders were eliminated from it. As the union was unwilling to eliminate outsiders, the union has not been accorded recognition.

(c) and (d). No official enquiry has been ordered either by the Government of India or the Surveyor General.

FLYING OF REPUBLIC FLAG

***422. Shri H. N. Mukerjee:** Will the Minister of Home Affairs be pleased to state whether any instances of the breach of rules for the flying of the Flag of the Republic of India have been brought to the notice of Government and if so, what action has been taken in the matter?

The Deputy Minister of Home Affairs (Shri Datar): Such instances do occasionally occur. The correct position in regard to the flying of the National Flag has been brought to the notice of the general public by the issue of press notes and pamphlets from time to time. The public were specifically requested in these communications to uphold the dignity of the National Flag and extend full co-operation in adhering to the prescribed rules.

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AID TO RAMESH CHANDRA M. E. SCHOOL UDYPUR, TRIPURA

***423. Shri Dasaratha Deb:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that Ramesh Chandra M.E. School of Udupur, Tripura was at any time granted any aid by Government;

(b) whether the aid was stopped from April, 1952; and

(c) whether all the students are displaced persons?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes, in 1951-52.

(b) The grant-in-aid for 1952-53 has only been withheld pending a final decision in the matter.

(c) No.

STIPENDS TO SCHEDULED CASTES

***424. Shri N. Prabhakar:** (a) Will the Minister of Education be pleased to state whether Government are taking any step to provide full fee concession and stipends to Scheduled Castes students studying in Delhi University and in its colleges from the 5th class to M.A., M.Sc., Engineering, Medical and LL.B. classes?

(b) If the reply to part (a) above be in the affirmative, what is that step and when it will come into force?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). All Scheduled Castes students in Delhi upto the Higher Secondary stage are exempted from payment of fees. A large number of them are also given scholarships in addition. In Delhi University and Delhi Colleges, all Scheduled Castes students, who applied, were given post-Matric Scholarships during 1952-53 under the Scheduled Castes and Scheduled Tribes and other Backward Classes Scholarships Scheme. These Scholarships include payment of fees. Government have also asked the Delhi University and Delhi Colleges to consider whether it is possible to exempt all Scheduled Castes and Scheduled Tribes students from payment of tuition fees.

PUNJAB UNIVERSITY CAMP COLLEGE

***425. Shri N. Prabhakar:** Will the Minister of Education be pleased to state whether the Central Government are taking any step to take